

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO.4202**  
TO BE ANSWERED ON 13.12.2019

**SCHEME FOR ECONOMICALLY WEAKER SECTION**

4202. SHRI MAHENDRA SINGH SOLANKY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any scheme is being formulated for the economically and educationally weaker women and children in Dewas region of Madhya Pradesh; and
- (b) if so, the details thereof along with the efforts undertaken to implement the same?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The Government of India is implementing various programmes/schemes for the economically and educationally weaker sections including women and children in all States/UTs. Schemes such as Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana-NRLM (DAY-NRLM), Pradhan Mantri Gramin Awaas Yojana (PMAY-G), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), etc are implemented specifically for economic upliftment of the marginalized sections of the society in the country, including Madhya Pradesh.

In addition, in this direction, many schemes such as Integrated Scheme for School Education - Samagra Shiksha, Dr. Ambedkar Centrally Sponsored Scheme of Post-Matric Scholarships for the Economically Backward Classes, Dr. Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loans for Overseas Studies for Other Backward Classes (OBCs) and Economically Backward Classes (EBCs), scheme of Assistance for Skill Development of OBCs/EBCs, National Urban Livelihood Mission etc are also being implemented in the country.

Performance of the schemes are monitored by Government of India through periodic reports/returns furnished by State Governments/UTs, field visits of officers of Government of India to States/UTs and online system of monitoring.

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